

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 573 OF 2017 IN  
DFR NO. 2130 OF 2017**

**Dated: 30<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Green Energy Association**

**... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Ishwer Upneja for R-3  
Mr. Ashok Banidinni for R-6  
Mr. Sriranga  
Ms. Sumana Naganand  
Ms. Pratiksha Mishra for R-2

**ORDER**

Learned counsel for the respondents seek two weeks time to file reply to the application. They may take steps to file the same on or before 14.11.2017 after serving copy on the other side. Rejoinder, if any, may be filed within one week thereafter.

List the matter on **23.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*